

ITEM NO.4

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal Nos.761-762/2021

THE STATE OF TELANGANA REPBY SPECIAL OFFICER  
VANDHANA & ORS.

Appellant(s)

VERSUS

M/S HEERA GOLD EXIM PRIVATE LIMITED & ORS.

Respondent(s)

WITH

W.P.(Cr1.) No. 31/2020 (X)

Item No.8

SLP (Cr1) Nos. 5966-5967/2021

Date : 30-08-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Avtar Singh, Sr. Adv.  
Mr. Sadashiv, AOR  
Mr. Sachin Agarwal, Adv.  
Mr. Nikhil Rohatgi, Adv.  
Mr. Ankit Shah, Adv.

Mr. S. Udaya Kumar Sagar, AOR  
Ms. Sweena Nair, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. A. S. Rawat, Sr. Adv.  
Mr. K. K. Tyagi, Adv.  
Mr. Akshay K. Ghai, Adv.  
Mr. Ganesh Barowalia, Adv.  
Mr. Manish Das, Adv.  
Mr. Rajeev Kumar Bansal, AOR

Ms. Swati Ghildiyal, Adv.  
Ms. Sairica S. Raju, Adv.  
Mr. Zoheb Hussain, Adv.  
Mr. Ashutosh Ghade, Adv.  
Ms. Kanu Agarwal, Adv.

Mr. Anmol Chandan, Adv.  
Mr. Sughosh Subramanian, Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Arvind Kumar Sharma, AOR  
Mr. Saroj Kumar Padhy, Adv.

Ms. Anisha Mathur, Adv.  
Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR  
Ms. Anisha Mathur, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv.  
Mr. Durgesh Gutpa, Adv.

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Mr. Shaik Mohamad Haneef, Adv.  
Mr. T. Vijaya Bhaskar Reddy, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Mr. K. V. Girish Chowdary, Adv.

Mr. Shubhranshu Padhi, AOR  
Mr. Vikrant Singh Bais, AOR

Mr. Abhikalp Pratap Singh, AOR  
Mr. Himanshu Shekhar Tripathi, Adv.

Mr. K. P. Rajapogal, Adv.  
Mr. Jaimon Andrews, Adv.  
Mr. Naresh Kumar, AOR

Mr. Mohd. Zahid Hussain, Adv.  
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Mr. Comred Iqbal, Adv.  
Ms. Asma Shaikh, Adv.  
Mr. Kamal Mohan Gupta, AOR

Mr. Syed Mehdi Imam, AOR  
Mr. Tabrez Ahmed, Adv.  
Mr. Shaneillahi Turkey, Adv.  
Mr. Tashriq Admad, Adv.

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Mr. Omkar Jayant Deshpande, Adv.

Mr. Anuj Prakash, adv.  
Mr. Niraj Dubey, Adv.  
Mr. Kumar Mihir, AOR

Mr. Ramesh Kumar Mishra, AOR  
Mr. Avinash Sharma, AOR

Ms. Farha Naaz, Adv.  
Mr. Himanshu Gupta, Adv.  
Md. Zaid, Adv.

Mr. Md. Rashid Saeed, AOR  
Mr. Md. Zaid, Adv.  
Mr. Himanshu Gupta, Adv.

Mr. Aakarshan Aditya, AOR

Mr. Sadineni Ravi Kumar, AOR  
Mr. Vijay Shree Pattnaik, Adv.

Mr. Gaurav Goel, AOR

Mr. Hitesh Kumar Sharma, Adv.  
Mr. S. K. Rajora, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Shweta Sand, Adv.,  
Ms. Niharika Dewivedi, Adv.  
Mr. E. Vinay Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

An adjournment letter has been circulated seeking adjournment of two weeks as Mr. Suryaprakash V. Raju, Ld. ASG is not available.

List on 10<sup>th</sup> November, 2022.

(RASHMI DHYANI PANT)  
COURT MASTER

(POONAM VAID)  
COURT MASTER